

Minister at the inauguration of the Garo Hills District Council on the 14th April, 1952 at Tura (Garo Hills), regarding the necessity of construction of a Railway line from the coal fields of Garo Hills to the Assam Railway System;

(b) whether the Government of Assam have represented to the Government of India for the construction of a Railway line to link the coal fields of Garo Hills; and

(c) whether the Government of India is considering it?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) The reply is in the negative.

(b) Yes.

(c) The project was considered by the Central Board of Transport at their meeting on 7th March, 1952, and it was decided that further consideration should be postponed to a later meeting.

**Jonab Amjad Ali:** Has the attention of the Government of India been drawn to the Assam Chief Minister's inaugural speech for opening the autonomous District Council in the Garo Hill district?

**Shri Satish Chandra:** No, Sir. But the Government of Assam has represented to the Government of India in this connection. We have not seen the speech.

**Jonab Amjad Ali:** A copy of the speech has been supplied to the Ministry.

**Mr. Speaker:** Has he to ask for any information?

**Jonab Amjad Ali:** The speech has been supplied to the Ministry.

**Mr. Speaker:** Order, order. What he said was that the Government of Assam has made a representation. Their attention has not been invited to that speech; he may have sent a copy of it.

**"GROW MORE FOOD" CAMPAIGN  
ENQUIRY COMMITTEE REPORT**

\*1742. **Shri H. N. Mukerjee:** Will the Minister of Food and Agriculture be pleased to state if the report of the Committee to inquire into the working of the "Grow More Food" campaign will be taken up for discussion in Parliament?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** The report is being printed and will shortly be distributed to all the Members of Parliament. Simultaneously, Government are also considering further action on the report. I will be glad if this House finds time to discuss the Report.

**Shri H. N. Mukerjee:** Could we have an approximate idea of the time when we will have an opportunity of discussing the report?

**Shri Karmarkar:** The report will be published in about four or five days. The time of discussion will depend upon the House and other parties concerned.

**Shri H. N. Mukerjee:** Do Government realise its responsibility in this matter, because public opinion is almost unanimous that the campaign has been a dismal and extravagant failure and therefore.....

**Mr. Speaker:** He need not express any opinion.

**SOIL CONSERVATION DEMONSTRATION**

\*1743. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) the centres that are opened for soil conservation demonstration;

(b) what methods are adopted for this purpose; and

(c) what success has so far been achieved in this matter?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Soil Conservation work which is a State concern is being carried out at the following centres:—

(i) Sholapur (Bombay).

(ii) Viswavarati, Santiniketan (West Bengal).

(iii) Hazaribagh (Bihar).

(iv) Nanjanad (Madras).

(v) Dry Farming Research Station, Hagari, Madras.

(v) Dry Farming Research Station, Hagari, Madras.

(vii) Siwalik Hills in Pepsu.

(b) Crop rotation, strip cropping, terracing, contour bunding, controlled grazing, pasture improvements, afforestation, contour cultivation, grow-

ing of suitable grasses and proper system of manuring are the methods generally adopted for Soil Conservation.

(c) This aspect of agriculture consists generally of long term measures and as Soil Conservation practices have been undertaken only recently in India, it is too early to assess the success achieved. However, the results obtained so far are reported to be encouraging.

**Mr. Speaker:** The Question-hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### DELHI TRANSPORT AUTHORITY

\*1721. **Shri A. C. Guha:** Will the Minister of Transport be pleased to state:

(a) the annual profit or loss accounts of the Delhi Transport Authority since its inception;

(b) its working expenses during these years:

(c) its capital investment; and

(d) loans taken from Government?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 26.]

##### CALCUTTA TELEPHONE EMPLOYEES

\*1725. **Shri A. C. Guha:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a Union of Calcutta telephone employees made certain allegations of deterioration of the service conditions of the employees since Government have taken over the telephone from the Bengal Telephone Corporation;

(b) if so, how far these allegations have been found to be true or false; and

(c) what changes have been made in the service conditions since Government management started?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) In 1949, the Calcutta Telephone Branch of the Union of P. and T. Workers wrote a letter to the General Manager raising in a general way certain points, some

of which pertained to the departmentalisation of the staff. As the grievances were not specific, the Union was immediately asked to quote concrete cases, but no reply has been received by the General Manager so far. No other representation has been received by the Director General or the General Manager, Telephones.

(b) In view of (a), the question does not arise.

(c) The Ex-Company employees have been brought on the Central Government terms and conditions of service with effect from the 1st April, 1946, care being exercised to ensure that they were not adversely affected at the time of their formal transfer to Government terms and that their conditions of service and prospects of promotion were not inferior to those which they could have reasonably expected under the Company's administration.

##### ALL INDIA WOMEN'S FOOD COUNCIL

\*1744. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) which local organisations are working under the All India Women's Food Council; and

(b) what is the amount of subsidy for each one of those centres?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). The All India Women's Food Council has branches and sub-branches located at various centres in India, which are not separate local organisations. The Council gets a grant from the Government of India, out of which it makes allotments to various branches according to requirements. A statement showing the number and location of such branches together with the amounts allotted to them during 1950-51 to 1952-53 is placed on the table of the House. [See Appendix VIII, annexure No. 27.]

##### RAILWAY FARES

\*1745. **Shri M. Islamuddin:** Will the Minister of Railways be pleased to state:

(a) whether the rate of railway fare is uniform in all the Railways; and

(b) if not, where, how and why it varies?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) and (b). The bases of railway fares are uniform on all railways except on certain sections, on which high-